

PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH  
AT AMARAVATI

**SUB: ASSURED CAREER PROGRESSION SCALES - State  
Judicial Services - Granting of Assured Career Progression  
Scale I to Sri D.Srinivasulu, Prl. Senior Civil Judge, Eluru,  
West Godavari District - ORDERS - ISSUED.**

**READ:** 1. G.O.Ms.No.60 Law (LA & J - SC.F) Department, dated.07.05.2003.  
2. G.O.Ms.No.120 Law (LA & J - SC.F) Department, dated 09.11.2004.  
3. G.O.Ms.No.73, Law (LA & J - SC.F) Department, dated 01.05.2010.  
4. High Court's Proceedings Roc.No.2197/2011-B.Spl., dated 15.03.2011.  
5. High Court's Proceedings Roc.No.5144/2018-B.Spl., dated 31.08.2018.  
6. High Court's Proceedings roc.No.634/2021-B.Spl., dated 04.09.2021.

**ORDER ROC.NO.634/2021-B.SPL. DATED:01.02.2022**

On the recommendations of the First National Judicial Pay Commission, Government of Andhra Pradesh issued orders vide G.Os 1<sup>st</sup> to 3<sup>rd</sup> read above, fixing Revised Pay Scales of the Judicial Officers including the Assured Career Progression Scales- I and II.

Further, as per the G.O. 2<sup>nd</sup> read above, Assured Career Progression Scales have to be granted subject to the following conditions:

- (i) Conferment of benefits by way of Assured Career Progression Scheme shall not be automatic but on the appraisal of their work and performance by a Committee of Senior Judges of the High Court constituted for the purpose.
- (ii) The financial up-gradation should not be provided to those who have declined regular promotion on any personal ground.
- (iii) In case where an officer in the cadre of Civil Judge (Junior Division) or (Senior Division) who has been provided the Assured Career Progression, refuses functional promotion to the higher cadre in his turn of seniority and merit, he shall be reverted to the original pay scale.

Further, in the G.O. 3<sup>rd</sup> read above, revised pay scales of the Judicial Officers in the State of Andhra Pradesh w.e.f., 01.01.2006 are as follows:

**CIVIL JUDGES (JUNIOR DIVISION):**

**ASSURED CAREER PROGRESSION SCALE - I**

Rs.33090-920-40450-1080-45850/-

**ASSURED CAREER PROGRESSION SCALE - II**

Rs.39530-920-40450-1080-49090-1230-54010/-

Further, as per the 1<sup>st</sup> condition under G.O. 2<sup>nd</sup> read above, High Court has framed the following guidelines for conferment of the benefit of Assured Career Progression Scales to the Civil Judges (Junior and Senior Division):

- a) he/she shall have been graded satisfactory, at least five times in the period of five years,
- b) shall not have been rated as poor, for more than twice,
- c) no departmental or criminal proceeding is pending against him/her or charges of misconduct, moral turpitude, lack of integrity or dereliction of duty, and
- d) he/she has not been punished by the disciplinary authority or any of the grounds mentioned above or by a Criminal Court in respect of any penal/criminal offence.

As per the above guidelines and G.Os vide 1<sup>st</sup> to 3<sup>rd</sup> read above, High Court passed the following order:

Sri D.Srinivasulu, Prl. Senior Civil Judge, Eluru, West Godavari District, whose name was not considered in the proceedings dated 31.08.2018 for grant of Assured Career Progression Scale-I for non-fulfillment of quantitative and qualitative standards, has now qualified and is granted Assured Career Progression Scale-I in the time scale of pay in Rs.33090-920-40450-1080-45850 with effect from 21.08.2013.

*Sumit*  
01.02.22  
**REGISTRAR (VIGILANCE)**

To

1. The Officer concerned.
2. The Registrar (Administration), High Court of Andhra Pradesh.
3. The Registrar General and Other Registrars, High Court of Andhra Pradesh.
4. The Secretary to Government, Law (L.A & J - SC.F) Department, Government of Andhra Pradesh, Amaravathi, Guntur District.
5. The Director of Treasuries and Accounts, Amaravathi, Guntur District
6. The Prl. District and Sessions Judge, West Godavari at Eluru.
7. The I Addl. District and Sessions Judge, West Godavari at Eluru
8. The Prl. Senior Civil Judge, Eluru, West Godavari District
9. The District Treasury Officer, Eluru, West Godavari District
18. The Section Officer, B-Section, High Court of Andhra Pradesh.